

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:258  
ANSWERED ON:29.08.2012  
BRAIN GAIN POLICY  
Singh Smt. Meena

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to implement or has implemented the 'Brain Gain Policy' in universities for providing incentives to the talented people;
- (b) if so, the number of such universities and the details of the plan;
- (c) whether any measures have been adopted to make the selection process fair and transparent under the new policy; and
- (d) if so, the details thereof, and if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA STARRED QUESTION NO. 258 FOR 29th AUGUST, 2012 ASKED BY SHRIMATI MEENA SINGH, HON'BLE MEMBER OF PARLIAMENT, REGARDING BRAIN GAIN POLICY.

(a): Yes, Sir. The policy envisages setting up of Universities for Research and Innovation for which, a Bill has been introduced in Parliament. These universities are envisaged to be at the fount of making India the global knowledge hub and set benchmarks for excellence for other institutions of higher learning through path-breaking research and promoting synergies between teaching and research to create institutions universally recognized for quality in teaching, learning and research to attract best talent from all over the world. Other measures to implement the policy include mandatory accreditation of higher educational institutions, for which a Bill has been introduced in Parliament. A substantial increase in Plan allocation has been made in XI Plan aiming at improvement of quality of higher educational institutions in order to attract as well as retain talent. During the Plan period, a large number of publically funded new institutions – Central Universities, Indian Institutes of Technology, Indian Institutes of Management, National Institutes of Technology, Indian Institutes for Science Education & Research, Schools of Planning & Architecture – have been established.

(b): Under the provisions of the Bill, Universities for Research and Innovation can be established in three modes. The universities can be fully public funded; fully private funded; and in the Public-Private Partnership (PPP) mode. The actual number of public funded Universities may vary depending upon the Plan outlay and the Detailed Project Reports (DPRs) for the Universities. Similarly, number of private funded and PPP mode Universities for Research and Innovation would depend upon the number of proposals received.

(c): Yes, Sir.

(d): In every case of establishment of a University, the Promoter is required to apply to the Government with requisite details of the proposed University in form of a 'Vision Plan' and Memorandum of Agreement (MoA). The proposal is to be placed in the public domain for 60 days and comments invited. It is mandatory for the Government to obtain the advice of an Expert Committee constituted for this purpose. If the proposal is found acceptable, then the Government may enter into an MoA with the Promoter. The MoA would thereafter be placed before both houses of Parliament. Therefore, the selection process is made completely transparent, objective and public disclosure based.